

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 756
TO BE ANSWERED ON 08/02/2023

ENQUIRY INTO MNREGA AND PMAY WORKS

756 SHRI JAWHAR SIRCAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that 25 or more States are under Government's radar for violation of MNGREGA norms and if so, which are these States;
- (b) whether it is a fact that Central teams are visiting 1,360 Gram Panchayats to examine the propriety of NREGA works undertaken and that most of them are targeted at opposition ruled States;
- (c) names of the States from whom MGNREGA funds have been withheld this year; and
- (d) names of States to which Central teams have been sent to inspect MNREGA and PMAY works?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): No, Sir.

(b)&(d): In order to monitor the progress of implementation of Mahatma Gandhi National Rural Employment Guarantee Act, (Mahatma Gandhi NREGA), and Pradhan Mantri Awaas Yojna- Gramin (PMAY-G) independent agencies empanelled as National Level Monitors (NLMs) with the Ministry of Rural Development were deputed to conduct special monitoring visit.

NLM Agencies were required to visit the selected districts to observe and monitor the progress made under the programme and assess the quality of implementation therein.

The special monitoring visit has been conducted in three phases. The Phase-I was conducted in the month of January 2022 and covered 90 districts of 11 States. The Phase-II visit was conducted in the month of May, 2022 and covered 115 districts of 26 States. The Phase III visit was conducted in the month of August- September, 2022. It covered 114 districts of 25 States.

The names of the States/UTs covered under the special monitoring visit by NLMs in three phases are given at **Annexure**.

During January-February, 2023, the empanelled National Level Monitors (NLMs) have been deputed in 25 States/ UTs viz. Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana, Uttar Pradesh, Uttarakhand and West Bengal for conducting Regular Monitoring Phase-I of major schemes of Ministry of Rural Development (including Mahatma Gandhi National Rural Employment Guarantee Scheme, PMAY-G) .

(c): Release of funds to State of West Bengal under Mahatma Gandhi NREGA has been stopped under provision of Section 27 of Mahatma Gandhi NREG Act.

Annexure referred in reply to part (c) of Rajya Sabha Unstarred Question No. 756 dated 08.02.2023.

Names of the States/UTs covered under the special monitoring visit by NLMs in three phases	
S. No.	State/UT
1	Andhra Pradesh
2	Arunachal Pradesh
3	Assam
4	Bihar
5	Chhattisgarh
6	Gujarat
7	Haryana
8	Himachal Pradesh
9	Jammu & Kashmir
10	Jharkhand
11	Karnataka
12	Kerala
13	Madhya Pradesh
14	Maharashtra
15	Manipur
16	Meghalaya
17	Mizoram
18	Nagaland
19	Odisha
20	Punjab
21	Rajasthan
22	Tamil Nadu
23	Telangana*
24	Tripura
25	Uttar Pradesh
26	Uttarakhand
27	West Bengal

Note: * State of Telangana was not covered for special monitoring under PMAY-G.
